

ITEM NO.97

REGISTRAR COURT. 2 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 1132/2016
TARGHIV AHMAD @ MOHAMMAD TALHA Petitioner(s)

VERSUS

MANJAR ABBAS & ORS. Respondent(s)

Date : 30/03/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Sanjay Kumar Singh,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Await the return of the service of notice already issued to
all the respondents.

List the matter again on 12.05.2016.

(M V RAMESH)
Registrar

SB